

- (c) Yes, Sir.
- (d) and (e) No tangible clue of the criminals/stolen property surfaced.
- (f) Efforts are made to work out all the cases reported to the Police. Action is taken against the Police Officers if any fault in investigation is detected.
- (g) The following measures have been taken to check thefts in the area:—
- (i) Patrolling has been intensified.
- (ii) Traps have been laid at the vulnerable places.
- (iii) Neighbourhood Watch Scheme has been introduced in two blocks of Yamuna Vihar.

**Filling up posts of S. E. (Electrical) in all India Radio**

2293. SHRI SAMAR MUKHER-JEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether it is a fact that as per the provisions of notified Revised recruitment rules, 1988, the posts of Superintending Engineer (Electrical) in C C. W., All India Radio, are to be filled up 100 per cent by "Promotion" failing which by transfer on deputation;
- (b) whether it is also a fact that a panel of not less than 5 officers was sent by C. P. W. D. for filling up those posts on deputation;
- (c) if so, whether Government had modified the rules to facilitate absorption in the grade of Superintending Engineer (Electrical), among the Discontinuedists, when one of them had outlived his tenure; and
- (d) if so, whether the said amendment was challenged by departmental

officers in various tribunals, including the Supreme Court and if so, the details in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA):

(a) Yes, Sir. Subsequently, these recruitment rules were amended in April, 1989 providing that the vacancies of Superintending Engineer (Electrical) available on or before the date of notification of the amendment, may be filled by transfer.

(b) and (c) On circulation of the post twice in 1988 for filling up on deputation basis only one eligible person could be appointed. The last date of receipt of applications for the post of Superintending Engineer (Electrical) advertised on 30-1-89 was 28-2-89. No application was received by the due date. Only three applications were received on 7-3-89. Earlier to this, a proposal for amending the Recruitment Rules for filling up the post of Superintending Engineer (Electrical) on transfer basis was mooted on 19-4-88. Union Public Service Commission approved the same on 24-2-89 and Department of Personnel & Training on 7-3-89. Therefore, action on selection by way of transfer was initiated.

(d) Yes, Sir. Departmental Officers had challenged the said amendment before Central Administrative Tribunal Benches at Calcutta, Guwahati, Bombay, Hyderabad and Ahmedabad. The Hon'ble CAT, Calcutta in their interim order restrained the Government to fill up the post of Superintending Engineer (Electrical) on transfer basis. However, the Government filed a special Leave Petition in the Supreme Court and got the stay vacated but the appointment will be made subject to the final outcome of the case. Thereafter, the Government filed an application before the Principal Bench of CAT, Delhi for transferring all the above

mentioned cases to Principal Bench of CAT, New Delhi as they are all of identical nature. The next date of hearing in the matter has been fixed for 1-6-1990 at CAT, New Delhi.

**Appointment of Diploma Holder Engineers in All India Radio**

2294. SHRISAMARMUKHER-JEE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the Diploma Holder Engineers of All India Radio were eligible for promotion to all the posts as per common seniority with Degree Holder Engineers according to the Recruitment Rules, 1975;

(b) whether it is also a fact that by amending the Recruitment Rules in 1988, the Department is denying promotion to Diploma Holder Engineers in All India Radio, who, are about 80 per cent of the total Engineering Staff strength;

(c) whether it is also a fact that department is ignoring the interest of Diploma Holder Engineers by providing better promotional prospect to a few Degree Holders and also violating the D. O. P. T. guideline through this; and

(d) if so, the details thereof and the reasons for ignoring the Diploma Holder Engineers?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir.

(b) No Sir. Diploma Holder junior Engineers (Civil) & (Electrical) are eligible for promotion to the grade of Assistant Engineer (Civil) & (Electrical) even as per the modified Recruitment Rules.

(c) No Sir. D. O. P. T. instructions have not been violated. Amendment to the rules has been done in consultation with Department of Personnel & Training and Union Public Service Commission.

(d) Does not arise.

**Policy of Selecting Feature Serials, Programmes Telecast By A.I.R. and Doordarshan**

2295. SHRI KAMAL MORAR-KA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what is the present policy of selecting feature films/serials/programmes for broadcasting/telecast by AIR and Doordarshan; and

(b) what specific steps are being taken by Government to popularise the regional culture through the media?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) The information in respect of Doordarshan and All India Radio is given in Statements I and II respectively. (See below)

(b) Doordarshan takes due care in selection of programmes to ensure that as far as possible the rich and varied regional culture gets properly projected.

In so far as All India Radio is concerned, the programmes broadcast by All India Radio stations are primarily regional programmes reflecting enriched culture of the respective regions.

**Statement-I**

Norms for selection of Serials and Feature films for telecast on Doordarshan

**A. Serials**

Sponsored T. V. Serials are selected after taking into consideration the merit of the script, the credentials-